

The Minister of Labour and Employment (Shri D. Sanjviayya): (a) It was agreed at the 9th Session of the Industrial Committee on Coal Mining held on 10th and 11th August, 1964 that safety hats should be supplied to coal mine workers free of cost and without any security deposit and that any deposits already received should be refunded. A similar agreement was arrived at at the Industrial Committee on Mines other than Coal during its Fourth Session held on the 20th-21st February, 1965 in respect of workers of mines other than coal.

(b) The decision of the Industrial Committee on Coal Mining was circulated by the Chief Inspector of Mines to the Coal Mines managements for compliance in November 1964 and the decision of the Industrial Committee on Mines other than Coal is being communicated by him to non-coal mines.

(c) The following categories of workers have to be provided with hard safety hats;

- (1) Persons employed in depillar- ing areas;
- (2) Timbermen;
- (3) Supervisory staff;
- (4) Persons employed in sinking shafts;
- (5) Onsetters;
- (6) Operators of drilling, cutting and loading machines and locomotives etc.;
- (7) Persons engaged at loading chutes, transfer points etc.

Coloured Immigrants in London

1692. Shri D. C. Sharma: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that coloured immigrants living in London are often exploited when they try to buy or rent homes according to a report

published in London by an independent Committee; and

(b) if so, the reaction of the Government of India thereto and the action proposed to be taken in this regard?

The Minister of External Affairs (Shri Swaran Singh): (a) Government are aware of the report of the Committee under the chairmanship of Sir Milner Holland.

(b) It is a matter for United Kingdom Government to consider. However, our High Commission is alive to the issue so far as it might affect our nationals.

Firings by Pakistani Rifles

**1693. { Shri D. C. Sharma:
Shri Vishwa Nath Pandey:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Pakistani Rifles fired five rounds on the 10th March, 1965 from Dholdanga in East Pakistan on Lotefela village in Cooch Behar district;

(b) whether it is also a fact that East Pakistan Government have reinforced its forces along Rangpur border, a pathan regiment has been stationed and trenches have been dug opposite Lotefela village;

(c) whether it is also a fact that the firing has created a panic in the border village Lotefela; and

(d) if so, the action taken or proposed to be taken in this regard?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir.

(b) Government have no such information.

(c) and (d). Do not arise.